



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 1st OF DECEMBER, 2025

WRIT APPEAL No. 3297 of 2025

DEVENDRA PRASAD AWASTHI

Versus

ALLIED BLENDERS AND DISTILLERS PVT LTD. AND OTHERS

Appearance:

Shri Ravi Mahendra Kumar Vyas - Advocate for the appellant.

Shri Akash Choudhary - Advocate for the respondents.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

There is an office objection raised by the Registry with regard to maintainability of Writ Appeal.

Learned counsel for the appellant seeks leave to withdraw the appeal reserving the right of the appellant to approach the Writ Court by way of a review application.

The appeal is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE